

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 27(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

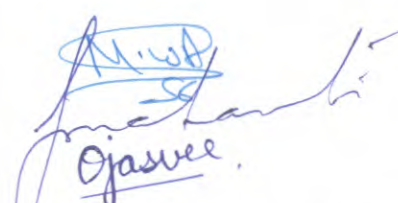
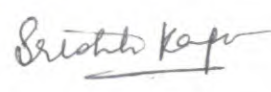

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY: Mr. Yash Goylyam
Vs
M/s. Nulon India Pvt. Ltd.

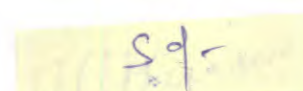
SECTION OF THE COMPANIES ACT: 397/398

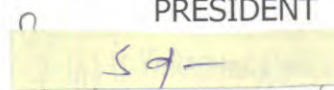
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

2.	Sh. Vinandan Gandra	Sl. Adv.	Petitioner	
2.	Sh. Sarwan Raza	Adv.	"	
3.	Mohd. Waseem Akram	"	"	
4.	Sh. Shabhan Mahabhi	"	"	
5.	Ms. Ojasvee Gupta	"	"	
1.	Ms. Ranjana Roy Gansai,	Adv	} Respondents	
2.	Ms. Vandha Sen,	Adv		
3.	Ms. Srihiti Kapoor,	Adv		
1.	Mr. CP Vig,	Adv	} Respondent No. 2	

ORDER

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)